- (b) whether Government is still considering not to continue the use of enriched uranium for which the country has to depend on the U.S.A. and to switch over to mixed oxide fuel at TAPS; and
- (c) whether it is also a fact that over 150 tons of spent fuel is in the store of Tarapur Atomic Plant; if so, the various steps taken for its use so far?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) The Nuclear Fuel Complex, Hyderabad is in the process of being expanded at an estimated cost of Rs. 13.6 crores from its present capacity to manufacture 100 tonnes of finished fuel per year to 210 tonnes of finished fuel per year to meet the requirements of the heavy water reactor programme.

- (b) Under the Cooperation Agreement of 1963, the Government of United States of America is obliged to make available enriched uranium for use as fuel at the Tarapur Atomic Power Station on a timely basis and India is correspondingly precluded from operating the Tarapur reactors on any other fuel.
- (c) Yes, Sir. The matter is under the urgent examination of the Government.

# Latest nuclear developments in China and Pakistan

1429. DR. RAFIQ ZAKARIA: Will the PRIME MINISTER be pleased to state:

- (a) whether Government propose to streamline operational and administrative wings of the Atomic Energy Commission in view of the latest nuclear developments in our neighbouring country, such as China and Pakistan; and
  - (b) if so, the details in this regard?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) The working of the Department of Atomic Energy is constantly under review.

#### State Government awards to scientists

1430 SHRI ERA SEZHIYAN: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that some scientists have been served with show cause notices for accepting awards from the State Governments;
- (b) whether some of them had earned Padma Bhushan and Bhatnagar Award; and
- (c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH):
(a) No. Sir.

(b) and (c) Do not arise.

माईनिंग एन्ड एलाइड मशीनरी कारपोरेशन द्वारा घटिया सामान का खरीदा जाना

- 1431. श्री प्यारे लाल खण्डेल वाल: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह बात सरकार के ध्यान में ग्राई है कि माईनिंग एण्ड एलाइड मशीनरी कारपोरेशन ने कुछ फर्मों से हाल में जो सामान खरीदा था वह समुचित स्तर का नहीं है;
- (ख) यदि हां तो यह घटिया सामान कितने मूल्य का है; ग्रीर
- (ग) उन फर्मों के नाम क्या हैं जिनसे यह सामान खरीदा गया था?

## †[Purchase of substandard goods by Mining and Allied Machinery Corporation

1431. SHRI PYARELAL KHAN-DELWAL: Will the Minister of INDUSTRY be pleased to state:

(a) whether it has come to Government's notice that goods recently

<sup>† [ ]</sup> English translation.

purchased by the Mining and Allied Machinery Corporation from some firms are not up to the standard;

- (b) if so, what is the cost of such substandard goods; and
- (c) what are the names of firms from whom these goods were purchased?

उद्योग मंत्रालय में उपमंत्री (श्री पी॰ ए॰ संगमा) : (क) से (ग) जो नहीं । फिर भी वाणिज्यक कार्यकलापों के एक भाग के रूप में एम॰ए॰एम॰सी॰ जैसे किसी भी एकक, के लिये विविध प्रकार के सामान खरीदना श्रावश्यक होता है जब कभी भी सप्लाई किया गया माल निर्धारित विशिष्टियों के श्रनुरुप नहीं होता है तो उस स्वीकार श्रौर/ग्रथवा बदल दिया जाता है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. A. SANGMA): (a) to (c) No, Sir. However, any Unit like MAMC has necessarily to buy out a veriety of goods as a part of its commercial activities. As and when the supplies are not according to specifications, these are rejected and/or got replaced.]

### Development Projects earmarked for Thumba and VSSC

1432, SHRI K.C. SEBASTIAN: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that some of the development projects earmarked for Thumba and VSSC are proposed to be shifted to Sriharikotta; and
  - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH):
(a) No, Sir

(b) Does not arise.

# Satellites in the communications field

1433. SHRI N. P. CHENGALRAYA NAIDU: Will the PRIME MINISTER be pleased to state:

- (a) whether there is any 10 year programme whereunder the country is likely to attain the stage of replacing foreign satellites in the communications field with its own launching system by the middle-eighties;
  - (b) if so, the details thereof; and
- (c) the progress so far achieved in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELEC-TRONICS (SHRI C. P. N. SINGH): (a) The Department has proposals to accelerate indigenisation of the spacecraft of the Indian National Satellite system so as to replace the imported first generation space segment of INSAT at the earliest. It has also proposals to energise action in order to acquire launch capability for remote sensing satellites, geosynchronous missions and other application missions for national needs.

- (b) The details are being worked out.
- (c) With the successful launch of SLV-3 in July, 1980, a firm base has been established for the development and fabrication of satellite launchers. After Aryabhata, Bhaskara and Rohini Satellite-I (RS-1), an experimental geostationary communication aircraft APPLE, Rohini series of satellites and Bhaskara-II are at an advanced stages of development. Test, launching and tracking facilities have been established.

#### Launching of Satellite

1434. SHRI J. K. JAIN: Will the PRIME MINISTER be pleased to state:

(a) whether any schedule has been finalised for launching of India's own satellite;

<sup>† [ ]</sup> English translation.